

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3518/2006

(From the judgement and order dated 16/05/2006 in CRLR No. 305/2005 of The  
HIGH COURT OF M.P AT INDORE)

KAILASH CHANDRA

Petitioner(s)

VERSUS

STATE OF M.P

Respondent(s)

(With appln(s) for stay and office report)

Date: 05/02/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s)

Mr.Sushil Kumar Jain, Adv.

Mr.Puneet Jain, Adv.

Ms.Christi Jain, Adv.

Mr.H.D.Thanvi, Adv.

Mr.Sarad Singhania, Adv.

Ms. Pratibha Jain,Adv.

For Respondent(s)

Mr. C.D. Singh,Adv.

Mr.Merusagar Samantary, Adv.

UPON hearing counsel the Court made the following

O R D E R

Post for final hearing in May, 2007.

( Satish K. Yadav )

Court Master

( Phoolan Wati Arora )

Court Master